## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:671
ANSWERED ON:15.07.2014
WITNESSES TURNING HOSTILE
Choudhary Shri Ram Tahal;Khaire Shri Chandrakant Bhaurao

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of instances of witnesses turning hostile during trial and resulting in several judgements going against the Government;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps being taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUJJU)

(a) to (c): Yes Madam, Government is aware of instances of witnesses turning hostile during trial which results in several judgments going against the Government. However, no specific instance of witnesses turning hostile has been brought to the notice of the Government and no data in this regard is maintained in this Ministry.

There are adequate provisions in Section 195A of the Indian Penal Code and Section 195A of Code Criminal Procedure to provide legal recourse to witnesses.